

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 10 of 2013 &
IA-29 of 2013

Dated : 5th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Association of Classified & Approved Hotel of Kerala **Appellant(s)**

Versus

Kerala State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s): Mr. Biji Mathew

Counsel for the Respondent(s): Mr. M.T. George and
Ms. Kavitha K.T. for R.2
Mr. Ramesh Babu M.R. for R.1

ORDER

Mr. M.T. George, the learned counsel for R-2 has filed reply. The learned counsel for the Appellant seeks time to file the Rejoinder. So, the Rejoinder may be filed on or before 24.4.2013.

Post the matter for hearing on **3.5.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt